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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/33/2017.
PETITION NUMBER : TCP/19/2016
NAME OF THE PETITIONER(S) : Shanmugavelayudham & 14 others
NAME OF THE RESPONDENT(S) : Sivakumar Spinning Mills Pvt Ltd & 7 others
UNDER SECTION : 397/398, 402 & 111

S.No.	Name (in Capital)	Represented by	Signature
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S. SIDDHARTHAN
for N.R.L. BRUNNATAKOTAN

Counsel for Petitioner



ORDER

Shri S Siddharthan, counsel for applicant present. He is directed to cause service of notice to the respondents in CA-33/2017 and file proof of sending and effecting service of notice by way of an affidavit by the next date of hearing.

Put up on 22.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)